

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3026
ANSWERED ON:23.08.2006
PAYMENT OF ROAMING CHARGES .
Bishnoi Shri Kuldeep

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) Whether the mobile consumers of the BSNL in various villages of Haryana are compelled to pay roaming charges;
- (b) If so, the reasons therefor; and;
- (c) The steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (c) Sir, there is possibility that a BSNL's mobile subscriber of Haryana having roaming facility and while located close to boundary between Haryana and an adjacent Licenced Service Area (LSA) and with his mobile handset in automatic network selection mode, gets served by BSNL's or MTNL's Cellular Mobile Service of adjacent LSA. Charges for usage in visited network are levied as per applicable plan/tariff once the consumer logs on to the visited network and makes usage. However, whenever such a case is detected, action is taken to rectify the same to the extent possible.

Technical arrangements are made to limit the usability of GSM based Radio Frequency signals emitted by Cell sites within the LSA. However, 100% accuracy of the same cannot be assured in some areas due to zigzag nature of boundaries shared by an LSA with adjacent LSAs.